

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 17-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP(CA)/32/2024

**NAME OF THE PETITIONER** : Linubhai Hiralal Employee Educational &  
Welfare Foundation Pvt Ltd Deepak Banker  
& K Venugopal (Contributory's)

**NAME OF THE RESPONDENT(S)** : --

**UNDER SECTION** : Sec 271(E) r/w Sec 272(1)(B) r/w 248(8) of  
CA, 2013

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**ORDER**

Ld. Counsel Mr. Sandeep Kumar Ambalavannan for the Petitioner.

This is an Application seeking winding up of the company.

Applicant is directed to serve copy of the Application on the Statutory Authorities and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the petition for hearing on **19.06.2024**.

**-Sd-**  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

**-Sd-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**